

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2901**  
TO BE ANSWERED ON THE 20/12/2024

**IMPLEMENTING OF e-NAM PLATFORM**

2901. SHRI MISSION RANJAN DAS:  
DR. KALPANA SAINI:  
SMT. MAYA NAROLIYA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the information on the implementation of the e-National Agriculture Market (e-NAM) platform across various States and mandis; and
- (b) the number of mandis that have been successfully integrated into the e-NAM platform till date; and
- (c) the targeted number of mandis to be integrated for the upcoming year?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) & (b): Government is implementing National Agriculture Market (e-NAM) scheme wherein online trading of Agriculture and Horticulture commodities is done for transparent price discovery for farmers for their produce through competitive online bidding system.

As on 31.10.2024, 1389 mandis of 23 States and 04 Union Territories (UTs) have been integrated with e-NAM platform. State-wise number of mandis integrated with e-NAM platform is at Annexure. So far, 1.78 crore farmers, 2.62 lakhs traders and more than 4250 Farmer Producer Organizations (FPOs) are registered on e-NAM. The agricultural produce trades with a value of Rs.3.79 lakh crore have been recorded on e-NAM platform.

(c): e-NAM is a demand-driven scheme. The integration of mandis under the e-NAM platform is based on proposals received from State Governments/Union Territories, reflecting their demand and readiness. Mandis are integrated into the platform upon fulfilling the necessary infrastructure and technical requirements as per the e-NAM operational guidelines.

**ANNEXURE**

State-wise number of mandis integrated with e-NAM platform (as on 31.10.2024)

<b>S. No.</b>	<b>States</b>	<b>Number of mandis integrated with e-NAM platform</b>
1	Andhra Pradesh	33
2	Assam	3
3	Bihar	20
4	Chhattisgarh	20
5	Gujarat	144
6	Goa	7
7	Haryana	108
8	Himachal Pradesh	38
9	Jharkhand	19
10	Karnataka	5
11	Kerala	6
12	Madhya Pradesh	139
13	Maharashtra	133
14	Nagaland	19
15	Odisha	66
16	Punjab	79
17	Rajasthan	145
18	Tamil Nadu	157
19	Telangana	57
20	Tripura	7
21	Uttar Pradesh	125
22	Uttarakhand	20
23	West Bengal	18
<b>Union Territories</b>		
1	Andaman and Nicobar Islands	1
2	Chandigarh	1
3	Jammu & Kashmir	17
4	Puducherry	2
	<b>Total</b>	<b>1389</b>

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